

(26)

OA.NO.420/93 (37) 13.11.2000

Both counsel present.

2. M.P.No.516/2000 is filed on 18.7.2000 seeking three months' time for implementation of the order. As the M.P. which is filed on 18.7.2000, the prayer is considered to come on 18.10.2000. The time is extended for implementation of the order till 18.10.2000. M.P.Stands disposed of.

(Smt.S.Shastry)
M (A)

(S.L.Jain)
M (J)

mrj.

Order/Judgment despatched
to Applicant/Respondent (s)
on 13/11/00

8
4/12/00

M.P./No: 516/00
for extension of time
from 18.7.2000 to 18.10.2000
by
mrj.

C.P./No: 101
filed for order
on 5-2-01.

by
mrj.

5/2/2001-2

Heard Shri B. Ranganathan
for Shri S.R. Ahe on
CP- 6/2001.

Issue notice on CP-
6/2001 returnable
within four weeks to
Respondents #2 and 3.
Adjourned to 16/3/2001.

L- &

(Shanta Shastri)
M(A)

(S.R.I. Nagori)
M(J)

alep.

issued notice to Party
on 13/2/2001

12/2/2001

(H)